## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1745 ANSWERED ON:22.07.2014 ASHADHA SAKA LAW AND ORDER SITUATION IN NER Gohain Shri Rajen

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the law and order situation is deteriorating in the North Eastern Region (NER) including Assam;

(b) if so, details thereof and the total number of crime cases reported along with the action taken against the guilty, State and crimewise including robbery, dacoity, murder, gang-rape, bomb blast, drugs trafficking etc;

(c) the corrective measures taken by the Government to stop such cases and protect the life and property of the public in the North Eastern Region including Assam; and

(d) the comprehensive measure being taken by the Government to improve the law and order situation in the North Eastern Region?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJU)

(a) to (b): The overall security situation in the North Eastern Region has improved considerably in terms of reducing the number of incidents of violence perpetrated by terrorist organizations. However, the incidents of violence committed by terrorist organizations have slightly increased in the States of Assam and Meghalaya. Public Order and Police are the State Subjects. Details of crime reported and action thereon are maintained at the State level. However, as per available information, details of crime cases reported and persons charge-sheeted in the North Eastern States during the year 2013 are as under :-

States Robbery Dacoity Murder Rape Total Cognisable Crimes under IPC CR PCS CR PCS CR PCS CR PCS CR PCS Arunachal Pradesh 75 38 24 22 69 59 75 61 2776 1631 Assam 923 535 246 436 1354 1090 1937 1313 87186 45042 Manipur 3 1 0 0 93 23 72 16 3178 150 Meghalaya 68 26 51 43 166 71 183 215 3259 1797 Mizoram 3 5 4 1 27 36 89 83 1709 1671 Nagaland 49 46 3 2 78 24 31 26 1216 637 Sikkim 6 13 1 0 15 18 43 44 851 1074 Tripura 44 57 9 6 142 179 233 298 6210 7399

(Abbreviation - CR : Case Registered and PCS : Persons Charge-sheeted)

(c) to (d): The Central Government, inter-alia, is supplementing efforts of the State Governments for maintaining law and order through various measures such as deployment of Central Armed Police Forces for maintaining public order, 100% Central assistance for modernization of State Police Forces for procurement of modern equipments for surveillance, communications, forensic science laboratories, weaponry, vehicles, computerization, construction of training and Police infrastructure viz., Housing/Police stations/out posts/barracks etc. Besides, security related expenditures are reimbursed by the Central Government for raising of India Reserve Battalions, providing logistics supports to the Central Armed Police Forces deployed in the States, strengthening intelligence agencies and upgradation of Police infrastructure etc.